

COURT NO. 13
THE HONOURABLE SRI JUSTICE N.TUKARAMJI

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(BAIL PETITIONS)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS</u>					
1	CRLP/10934/2026 IA 1/2026(Implead Petition)	S. Rajani Nanavath, Vs The State of Telangana,	ALLAM RAMESH YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR KONDAPARTHY KIRAN KUMAR	RANGA REDDY COUNTER FILED USR 86782/26 MEMO CRLPUSR 2026/100702
2	CRLP/12904/2026	Samineni Neeraj Kumar Manikanta Vs The State of Telangana	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	HYDERABAD COUNTER FILED USR 101564/26
<u>INTERLOCUTORY(FRESH BAIL PETITIONS)</u>					
3	CRLP/13880/2026	S. Sridevi Vs The State of Telangana,	K VENUMADHAV	PUBLIC PROSECUTOR	WANAPARTH Y
4	CRLP/13881/2026	G. Deepika Reddy Vs The State of Telangana,	K VENUMADHAV	PUBLIC PROSECUTOR	WANAPARTH Y
5	CRLP/13883/2026	Vakiti Shiva Kumar Vs The State of Telangana	B MURALIDHAR	PUBLIC PROSECUTOR	NAGARKURN OOL
6	CRLP/13890/2026	Annapaneni Veera Venkata Sathish Vs State of Telangana,	K DURGA PRASAD	PUBLIC PROSECUTOR	KHAMMAM
7	CRLP/13891/2026	G. Hari Krishna, Vs The State of Telangana	C M R VELU	PUBLIC PROSECUTOR	HYDERABAD
8	CRLP/13893/2026	S. Sridevi Vs The State of Telangana,	K VENUMADHAV	PUBLIC PROSECUTOR	WANAPARTH Y
9	CRLP/13895/2026	Gorlapalli Suresh Vs The State of Telangana	UMA DEVI NAMA	PUBLIC PROSECUTOR	MANCHERIAL
10	CRLP/13897/2026	Katroth Hemanth Lal Vs The State of Telangana	BANDAR MANAV KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
11	CRLP/13898/2026	Mukka Siddaiah Vs The State of Telangana	A VENKATESH	PUBLIC PROSECUTOR	HYDERABAD
12	CRLP/13900/2026	Bandavaram Srinivasulu Vs The State of Telangana,	MD NAZEERUDDIN KHAN	PUBLIC PROSECUTOR	WARANGAL
13	CRLP/13904/2026	Md. Quddus Askari, Vs The State of Telangana	PALLE SRIHARINATH	PUBLIC PROSECUTOR	SANGAREDD Y
14	CRLP/13906/2026	katuri Narayanamma Vs The State of Telangana	D CHIRANJEEVI BABU	PUBLIC PROSECUTOR	HYDERABAD

15	CRLP/13907/2026	Upender Mundla Vs The State of Telangana	NALLAMASU KRISHNA	PUBLIC PROSECUTOR	MAHABUBAB AD
16	CRLP/13927/2026	Venkatesharlu Gajji@Gajji Venkateshwarlu Vs The State of Telangana,	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	SURYAPET
17	CRLP/13929/2026	Koruganti Malathi Vs The State of Telangana	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	NIRMAL
18	CRLP/13932/2026	Yaser Ulman @Yasen Iman, Vs The State of Telangana	K S S AYYUBI	PUBLIC PROSECUTOR	HYDERABAD
19	CRLP/13933/2026	Allagadda Mani Sai, Vs The State of Telangana,	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	WANAPARTH Y
20	CRLP/13938/2026	Dasarath Nenavath Vs The State of Telanagana	M AMARNATH	PUBLIC PROSECUTOR	HYDERABAD
21	CRLP/13941/2026	Sambari Sunitha Vs The State of Telangana	K NARENDER	PUBLIC PROSECUTOR	PEDDAPALLI
22	CRLP/13947/2026	Shubham Parihar Vs The State of Telangana	AGARWAL ABHISHEK	PUBLIC PROSECUTOR	HYDERABAD
23	CRLP/13951/2026	Saad Bin Khalid Jabri, Vs The State of Telangana,	N NAVEEN KUMAR	PUBLIC PROSECUTOR	HYDERABAD
<u>ADMISSION</u>					
24	CRLP/2814/2026	Kasam Sathvik, Vs State of Telangana,	SANNAPANENI LOHIT	PUBLIC PROSECUTOR	NALGONDA
25	CRLP/4408/2026	Maturi Mounika Vs The State of Telangana, through S.H.O., P.S. Gangadhara,	K VENUMADHAV	PUBLIC PROSECUTOR	KARIMNAGAR counter filed usr 41605/26
26	CRLP/8731/2026	Cheruku Punnamma Vs The State of Telangana, through S.H.O., P.S. Raipole,	K VENUMADHAV	PUBLIC PROSECUTOR	SIDDIPET
27	CRLP/9069/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sakilam Srinivas Vs The State of Telangana, through S.H.O., P.S. Bodhan Rural,	K VENUMADHAV	PUBLIC PROSECUTOR	NIZAMABAD counter CRLPUSR 2026/67082
28	CRLP/12808/2026	A. Saritha Vs The State of Telangana	EMMADI UPENDER	PUBLIC PROSECUTOR	RAJANNA SIRCILLA COUNTER FILED USR 98159/26
29	CRLP/13536/2026 IA 1/2026(Interim Bail)	Gandra Saidulu Vs The State of Telangana,	PASHAM MOHITH	PUBLIC PROSECUTOR	SURYAPET
30	CRLP/13537/2026 IA 1/2026(Interim Bail)	Vempati Nithin Raj Vs The State of Telangana	PASHAM MOHITH	PUBLIC PROSECUTOR	SURYAPET
31	CRLP/13592/2026	Katuri Venkateswara Rao alias	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	SURYAPET

		Venkatesh Vs The State of Telangana			
32	CRLP/13595/2026 IA 1/2026(Interim Bail)	Ajmera Rekha Vs The State of Telangana	PASHAM MOHITH	PUBLIC PROSECUTOR	NIRMAL
33	CRLP/13729/2026	Sri Thimmapuram Rajashekhar Rao Vs The State of Telangana	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	NIRMAL counter CRLPUSR 2026/104408
ANTICIPATORY BAIL PETITIONS					
34	CRLP/12273/2026 IA 1/2026(Implead Petition)	Arram Shiva Shankar Vs The State of Telangana	M YESHWANTH KUMAR	PUBLIC PROSECUTOR ANDE VISHALA	WARANGAL
35	CRLP/12468/2026	V. Dinesh, Vs The State of Telangana	JELLA NARESH KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
36	CRLP/12469/2026	Manoj Viswash @ Manoj Viswas Vs The State of Telangana	MD FASIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
37	CRLP/13248/2026	Kolluri Seshi Kiran, Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR	HYDERABAD
38	CRLP/13291/2026	Guguloth Sachin Vs State of Telangana	G RAVI CHANDRA SEKHAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
39	CRLP/13294/2026	Sri.K.Narsimulu Vs The State of Telangana	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR	SANGAREDDY counter CRLPUSR 2026/103862
40	CRLP/13317/2026 IA 1/2026(INTERIM BAIL PETITION)	Md. Mudassir Khan Vs The State of Telangana	MD SIRAJ	PUBLIC PROSECUTOR	HYDERABAD
41	CRLP/13330/2026	SRI. CHITUGORI KISHAN RAO Vs The State of Telangana	LINGALA SUDHEER	PUBLIC PROSECUTOR	HYDERABAD
42	CRLP/13415/2026	Gandamalla Prabhudasu Vs The State of Telangana	MOHD AMAIR SOHAIL	PUBLIC PROSECUTOR	HYDERABAD
43	CRLP/13416/2026	Ankit Ambalal Patel (A-2) Vs The State of Telangana	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD
44	CRLP/13417/2026	Pogula Parvathi Devi, Vs The State of Telangana,	ARUVA RAGHURAM MAHADEV	PUBLIC PROSECUTOR	RANGA REDDY
45	CRLP/13419/2026	Varala Sandeep Vs The State of Telangana	RAMDAS B	PUBLIC PROSECUTOR	RANGA REDDY
46	CRLP/13420/2026	Rajesh Bukya Vs The State of Telangana	R GIRI KUMAR	PUBLIC PROSECUTOR	MAHABUBAB AD
47	CRLP/13421/2026	G. Rajinikanth Vs The State of Telangana	Dr. RAVI KUMAR N	PUBLIC PROSECUTOR	RANGA REDDY

48	CRLP/13431/2026	Renukuntla Shobha Vs The State of Telangana	B RAKESH KUMAR	PUBLIC PROSECUTOR	HANUMAKON DA Additional Material Paper CRLPUSR 2026/104367
49	CRLP/13438/2026	Abdul Wahed Vs The state of Telengana	N SRIKANTH GOUD	PUBLIC PROSECUTOR	HYDERABAD
50	CRLP/13444/2026	Allu Venkat Reddy Vs The State of Telangana	VENUGOPAL JULAKANTI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/103995
51	CRLP/13447/2026	Dara Suresh Kumar Vs The State of Telangana	PRANATHI REDDY L	PUBLIC PROSECUTOR	HYDERABAD
52	CRLP/13450/2026	Nomula Rajender Goud Vs The State of Telangana	NEELANJANA RAO M	PUBLIC PROSECUTOR	ADILABAD
53	CRLP/13534/2026	Tarang Arora Vs The State of Telangana	PRANAY SOHINI	PUBLIC PROSECUTOR	HYDERABAD
54	CRLP/13696/2026	PITHANI SRINIVAS SHREE GOUD, Vs THE STATE OF TELANGANA	S VIPLAV SIMHA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
55	CRLP/13829/2026	Afroj Khayum Pathan Vs The State of Telangana	NASEEM ARA	PUBLIC PROSECUTOR	HYDERABAD

COURT NO. 13**THE HONOURABLE SRI JUSTICE N.TUKARAMJI****To be heard on Tuesday the 25th day of August 2026(AFTER BAIL PETITIONS)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS</u>					
56	CRLP/3758/2021 IA 1/2021(Stay Petition) IA 1/2022(Extension Petition) IA 1/2026(Miscellaneous Petition)	Nischal Yadal Vs Smt. Gulla Shanthi Priya and 2 Others	T DAMODAR	POLICE VENKAT REDDY PUBLIC PROSECUTOR (R3)	RANGA REDDY R1-NOTICE SENT THROUGH SPL. CELL. SERVED ACK PUT UP. R2-NOTICE SENT NOT YET RETURNED. R3-STATE, REP. BY P.P.
57	CRLP/8944/2023	P. Purnachandra Rao Vs The State of Telangana	D SUDHARSHAN	PUBLIC PROSECUTOR JAKKA SRINIVASA RAO (R2)	HYDERABAD R2 UNSERVED PROOF OF SERVICE FILED USR NO 66833/2025 COUNTER AFFIDAVIT FILED USR 47864/2026
58	CRLP/358/2024 IA 1/2024(Stay Petition)	P.V. krishnama Chary Vs The State of Telangana	S MADAN MOHAN RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR NO 90039/2025 COUNTER FILED USR 6918/2026 REPLY FILED USR 43099/26
59	CRLP/6709/2024 IA 1/2024(Stay Petition)	Karri Siva Rama Kishan Vs The State of Telangana	DEVINENI RADHA RANI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI PROOF OF SERVICE FILED USR 62206/24.
60	CRLP/6759/2024 IA 1/2024(Stay Petition)	Chinnayya Kondur Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR N SRUSHMAN REDDY (R2)	NIZAMABAD PROOF OF SERVICE FILED USR 61549/24
61	CRLP/6819/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Sri. Moullim Hussain Al Kasser Vs The State of Telangana	AKKAM ESHWAR	PUBLIC PROSECUTOR SHASHANK GARIGE (R2)	HYDERABAD PROOF OF SERVICE FILED USR 62628/24.

FOR FURTHER HEARING

62	CRLP/2536/2023 IA 2/2023(Stay Petition) IA 3/2023(Extension Petition) IA 1/2024(Extension Petition)	Mrs. Megha Bordoloi Vs State of Telangana and another	A TULSI RAJ GOKUL	PUBLIC PROSECUTOR ENUGANTI SUDHANSHU RAO (R2)	HYDERABAD PROOF OF SERVICE FILED USR 49297/2023. MEMO FILED USR 5751/2024. Counter Affidavit CRLPUSR 2026/85771
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FOR COMPROMISE

63	CRLP/1424/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Condone Delay Petition) IA 4/2026(Permission Petition) IA 5/2026(Compromise Petition) CRLP/7217/2024	Anumadla Ramu Vs The State of Telangana	SIDDARTH C B	PUBLIC PROSECUTOR SRIBALA K (R2) SRIBALA K	HYDERABAD HCJ NOTE
64	CRLP/7217/2024 IA 1/2024(Stay Petition) IA 1/2026(Condone Delay in Rep) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	ANUMANDLA UMA RANI Vs THE STATE OF TELANGANA	SIDDARTH C B	PUBLIC PROSECUTOR SRIBALA K (R2) SRIBALA K	HYDERABAD PROOF OF SERVICE FILED USR 66536/24.

FOR WITHDRAWAL

65	CRP/2440/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pasula Navya Vs Srinidhi Chits (Hyderabad) Private Limited	MANCHIKATLA VISHNUVARDHAN	N AMARNATH	KARIMNAGAR R1 APP BY M/S. N. AMARNATH, CAVEATOR.
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FOR ADMISSION

66	WP/42249/2022 IA 1/2022(Direction Petition) IA 2/2022(Extension Petition) IA 3/2022(Extension Petition) IA 4/2022(Extension Petition) IA 2/2023(Extension Petition) IA 3/2023(Extension Petition) IA 4/2023(Extension Petition) IA 5/2023(Extension Petition) IA 6/2023(Extension Petition) IA 7/2023(Implead Petition) IA 8/2023(Vacate Stay Petition)	Mohd. Khairul Hassan Vs The Bar Council of Telangana	B SUBASH	G M MOHIUDDIN G M MOHINUDDIN	HYDERABAD HCJ NOTE
67	WP/40575/2025 IA 1/2025(Direction Petition) WP/40576/2025	Dharmasothu Shashivardhan Nayak Vs The Bar Council of India	TANAJI PRADEEP KUMAR	AADESH VARMA	HYDERABAD
68	WP/40576/2025 IA 1/2025(Direction Petition)	THATARI NARESH BABU Vs THE BAR COUNCIL OF INDIA	TANAJI PRADEEP KUMAR	AADESH VARMA JAGGARI MANIKANTA REDDY (R2)	HYDERABAD

69	WP/26233/2026	Vijay Gopal, Vs Bar Council for State of Telangana (BCST)	Vijay Gopal (PARTY IN PERSON)	AADESH VARMA (R2) - (R1) - (R3)	HYDERABAD
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
70	CRLP/10589/2023 IA 1/2023(Stay Petition) IA 1/2025(Extension Petition) IA 2/2025(Extension Petition)	Mohd. Afroze Vs The State of Telangana	P ANIMI REDDY	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 116169/23.
71	CRLP/52/2024 IA 1/2024(Stay Petition) IA 1/2026(Extension Petition)	M. Raja Vardhan Reddy Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	SANGAREDDY MEMO PROOF OF SERVICE FILED USR 66401/24.
72	CRLP/4679/2024 IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	Patri Hanumanthu Vs The State of Telangana.,	C HARI PREETH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR 47248/24.
73	CRLP/12758/2024 IA 2/2024(Stay Petition)	Rodda Padmarani Vs The State of Telangana	MUKKERA SAHITHI SRI KAVYA	PUBLIC PROSECUTOR GAJANAND CHAKRAVARTHI (R2)	MANCHERIAL PROOF OF SERVICE FILED USR 117070/2024.(COURT SLIP)
74	CRLP/12939/2024 IA 2/2025(Vacate Stay Petition) IA 3/2025(Vacate Stay Petition)	Maheshwaram Vinay Kumar Vs The State of Telangana	MOHAMMED NAWAZ HYDER ALI	PUBLIC PROSECUTOR C SUNIL ANAND (R2) C SUNIL ANAND	BHADRADRI KOTHAGUDE M MEMO FILED USR 107250/2024. JUDGMENT COMPLITATIO N FILED USR 107458/2024. REJOINDER FILED USR 37100/25 REJOINDER FILED USR 37097/25
75	CRLP/12976/2024 IA 2/2024(Stay Petition) IA 1/2025(Vacate Stay Petition)	M/s. Avexa Corporation Pvt. Ltd. Vs The State of Telangana	V MURALI MANOHAR	PUBLIC PROSECUTOR M RAM MOHAN REDDY M RAM MOHAN REDDY (R2)	RANGA REDDY
76	CRLP/13794/2024 IA 2/2024(Stay Petition) IA 1/2025(Vacate Stay Petition) IA 1/2026(Extension Petition)	Ramavath Deeplal Vs The State of Telangana	GAFAR MAHAMMAD	PUBLIC PROSECUTOR LAKSHMI KANAKAVALLI BORRA (R2) LAKSHMI KANAKAVALLI BORRA	YADADRI BHUVANAGIRI
77	CRLP/13915/2024 IA 1/2024(Stay Petition) IA 1/2026(Extension Petition)	Gadusu Narsimha @ Narsimha Yadav Vs The State of Telangana	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR NARAPARAJU AVANEESH (R2)	HYDERABAD MEMO FILED USR 129755/24 Counter Affidavit CRLPUSR 2026/89500

78	CRLP/14040/2024 IA 2/2024(Stay Petition)	Tadem Raju Vs The State of Telangana	T P ACHARYA	PUBLIC PROSECUTOR	RANGA REDDY MEMO PROOF OF SERVICE FILED VIDE USR 969/25
79	CRLP/14068/2024 IA 2/2024(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Vacate Stay Petition)	Banoth Sridhar, Vs The State of Telangana,	CHANDRASEKHAR REDDY GOPIREDDY	PUBLIC PROSECUTOR SHARAD SINGH THAKUR (R2) SHARAD SINGH THAKUR	MEDCHAL- MALKAJGIRI MEMO FILED USR 98223/2025.

FOR ADMISSION

80	CRLP/3304/2024 IA 1/2024(Stay Petition)	Varun Raool Akella Vs The State of Telangana	MANDHATA SLK SRUTHA KEERTHI	PUBLIC PROSECUTOR MUJEEB MA (R2)	MEDCHAL- MALKAJGIRI (COURT SLIP) COUNTER FILED USR 14944/2026
81	CRLP/9005/2024 IA 1/2024(Stay Petition)	Sri. R. Venkateswar Rao Vs The State of Telangana	GOTATI RAM BABU	PUBLIC PROSECUTOR G PRABHAKAR SARMA (R2)	HYDERABAD
82	CRLP/6931/2024 IA 1/2026(Amendment Petition)	Syed Asadullah Hussaini Vs The State Of Telangana	AASHIR MEHTAB KHAN	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE FILED USR 84023/2024. MEMO FILED USR 111528/2025.
83	CRLP/672/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) CRLP/673/2022 CRLP/674/2022	Chikati Srinivas , Srinivas Vs The State of Telangana	SUJATHA KURAPATI	PUBLIC PROSECUTOR	NALGONDA MEMO PROOF OF SERVICE FILED USR NO 45608/2025 MEMO PROOF OF SERVICE FILED USR NO 73408/2025
84	CRLP/673/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	CHIKATI SRINIVAS , SRINIVAS AND ANOTHER Vs STATE OF TELANGANA AND ANOTHER	SUJATHA KURAPATI	PUBLIC PROSECUTOR	NALGONDA MEMO PROOF OF SERVICE FILED USR NO 70265/2025 MEMO PROOF OF SERVICE FILED USR 45606/2025
85	CRLP/674/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	CHIKATI SRINIVAS , SRINIVAS Vs STATE OF TELANGANA	SUJATHA KURAPATI	PUBLIC PROSECUTOR	NALGONDA MEMO PROOF OF SERVICE FILED USR NO 45607/2025 MEMO PROOF OF SERVICE FILED USR NO 70262/2025

86	CRLP/6295/2022 IA 1/2022(Stay Petition)	Jangili Venkateshwarlu Vs The State of Telangana	J. RAGHURAM	PUBLIC PROSECUTOR K V SUDHAKAR (R2)	SURYAPET COUNTER AFFIDAVIT FILED USR 39644/24. REPLY COUNTER FILED USR 107698/25
87	CRLP/7049/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) CRLP/2491/2022	M. Chendrasekaraiah Vs The State of Telangana	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR Y BALAJI (R2)	RANGA REDDY
88	CRLP/2491/2022 IA 1/2022(Stay Petition)	SRI.MOMULA MAHESH CHANDRA Vs THE STATE OF TELANGANA AND ANOTHER	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR Y BALAJI (R2)	RANGA REDDY
89	CRLP/8749/2022 IA 1/2022(Stay Petition) IA 1/2023(Extension Petition) IA 2/2023(Vacate Stay Petition)	Dugyala Gopal Rao Vs The State of Telangana	N MUKUNDA REDDY RAVI	PUBLIC PROSECUTOR VINOD KUMAR KETHEPALLY (R2)	MAHABUBAB AD
90	CRLP/6637/2023 IA 2/2023(Stay Petition) IA 3/2023(Substitute Petition)	Sri Nand Kishore Darak Vs The State of Telangana	SHYAM S AGRAWAL	PUBLIC PROSECUTOR	HYDERABAD memo proof of service filed usr 80393/2023. MEMO PROOF OF SERVICE FILED USR NO 139565/25
91	CRLRC/877/2024 IA 1/2024(Suspension Petition) CRLP/6211/2024	The State of Telangana Vs Mr. Bibhu Prasad Acharya	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	T S ANIRUDH REDDY	HYDERABAD (HCJ NOTE) MEMO PROOF OF SERVICE FILED USR NO 90943/2024. COUNTER FILED USR 109207/2024. HACJ NOTE
92	CRLP/6211/2024 IA 2/2024(Stay Petition) IA 3/2024(Extension Petition) IA 1/2025(Leave Petition) IA 3/2025(Extension Petition) IA 4/2025(Extension Petition)	B.P. ACHARYA Vs THE STATE OF TELANGANA	T S ANIRUDH REDDY	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD
93	CRLP/1359/2024 IA 1/2024(Stay Petition)	Smt. Jakkala Manjula Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR E VENKATA REDDY (R2)	MEDCHAL- MALKAJGIRI MEMO FILED USR 17065/2024
94	CRLP/2121/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Velpula Raju Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR P SREE RAMYA (R2)	WARANGAL PROOF OF SERVICE FILED USR 30560/24.

95	CRLP/4746/2024 IA 2/2024(Stay Petition)	Polneni Sampathi Rao @ Polneni Sampath Rao Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR K BUCHI BABU (R2)	KARIMNAGAR
96	CRLP/4810/2024 IA 1/2024(Stay Petition)	Maridi Sudheer Vs The State of Telangana,	RAJAGOPALLAVAN TAYI	PUBLIC PROSECUTOR	RANGA REDDY R2-NOTICE SENT THROUGH SPL. CELL. SERVED ACK RECEIVED AND PUT UP. MEMO FILED USR NO 85939/2025
97	CRLP/6070/2024 IA 2/2024(Stay Petition)	Bandaru Vijaya Durga, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR G MALATHI (R2)	HYDERABAD PROOF OF SERVICE FILED USR 53458/24. COUNTER FILED USR 88016/24.
98	CRLP/6480/2024 IA 2/2024(Stay Petition)	Ch. Veera Brahma Chary Vs The State of Telangana	TARUN MADATHANAPALLY	PUBLIC PROSECUTOR H SUDHAKARA RAO (R2)	RANGA REDDY
99	CRLP/6628/2024 IA 1/2024(Stay Petition)	Gotte Soumya Vs The State of Telangana	ASIYA BEGUM	PUBLIC PROSECUTOR	KARIMNAGAR
100	CRLP/6795/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Lakka Rajendera Prasad Vs State of Telangana	M ANAND KUMAR	PUBLIC PROSECUTOR	WARANGAL PROOF OF SERVICE FILED USR 78984/24.
101	CRLP/7157/2024 IA 2/2024(Stay Petition)	Chinta Sandeep Kumar Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI PROOF OF SERVICE FILED USR 65710/24.
102	CRLP/7392/2024 IA 1/2024(Stay Petition)	Vellala Ram Mohan Rao Vs The State of Telangana	M P K ADITYA	PUBLIC PROSECUTOR	HYDERABAD
103	CRLP/7789/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Naikoti Srisailam Vs The State of Telangana	BATHULA RAJ KIRAN	PUBLIC PROSECUTOR	RANGA REDDY MEMO FILED USR 80251/2024.
104	CRLP/8498/2024 IA 1/2024(Stay Petition)	Burujukindi Shekar Vs The State of Telangana	P LALITHA KAMESH	PUBLIC PROSECUTOR	RANGA REDDY R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.

105	CRLP/8855/2024 IA 1/2024(Stay Petition)	Pendyala Nareen Vs State of Telangana	DEMULA SANDEEP	PUBLIC PROSECUTOR	JAYASHANKAR BHUPALPALLY PROOF OF SERVICE FILED USR 79360/24.
106	CRLP/9493/2024 IA 2/2024(Stay Petition)	M/S ENERTURE TECHNOLOGIES PRIVATE LIMITED Vs THE STATE OF TELANGANA	RAVINDER REDDY MUPPU	PUBLIC PROSECUTOR ROHIT POGULA (R2)	HYDERABAD
107	CRLP/9869/2024 IA 1/2024(Stay Petition)	Bhusarapu Lahari Vs The State of Telangana	PAVAN KUMAR V YADAVALLI	PUBLIC PROSECUTOR G RAVI CHANDRAN (R2)	MEDCHAL- MALKAJGIRI COUNTER AFFIDAVIT FILED USR 114020/2025.
108	CRLP/10769/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Sri S.Jayarami Reddy Vs Union of India	LAKSHMIKANTH REDDY DESAI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD (FOR INSTRUCTION S OF SPECIAL PP) COUNTER AFFIDAVIT FILED USR 103285/24. MEMO CRLPUSR 2026/97645
109	CRLP/12417/2024	Pillolla Balakistaiah Vs The State of Telangana	B KARTHIK NAVAYAN	PUBLIC PROSECUTOR MUJIB KUMAR SADASIVUNI (R2)	RANGA REDDY Written Arguments CRLPUSR 2026/88546
110	CRLP/12841/2024	Kandukuri Srikanth, Vs The State of Telangana,	D. SHASHI PREETAM	PUBLIC PROSECUTOR R S SRAVAN KUMAR (R2)	RANGA REDDY MEMO FILED USR NO 88897/2025 MEMO FILED USR 7239/2026
111	CRLP/13014/2024 IA 1/2024(Stay Petition)	Mir Maqdoom Ali Khan, Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR M DAMODAR REDDY (R2)	WANAPARTHY MEMO FILED USR 119657/2024.
112	CRLP/13145/2024 IA 1/2024(Stay Petition) IA 1/2025(Vacate Stay Petition)	Ramavath Deeplal Vs The State of Telangana	GAFAR MAHAMMAD	PUBLIC PROSECUTOR LAKSHMI KANAKAVALLI BORRA (R2) LAKSHMI KANAKAVALLI BORRA	YADADRI BHUVANAGIRI
113	CRLP/13985/2024 IA 2/2024(Stay Petition)	M Srijith Raj Vs The State of Telangana	KIRAN KUMAR B	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE FILED VIDE USR 130081/24

114	CRLP/14393/2024 IA 1/2024(Suspension Petition) IA 1/2025(Vacate Stay Petition)	BHARAT KUMAR JAIN Vs Smt. PUJA JAIN	SAGARIKA LOYA	ASHISH SAMAT PUBLIC PROSECUTOR (R2)	HYDERABAD memo filed usr 43952/26 MEMO CRLPUSR 2026/62956 COUNTER FILED USR 62952/26
115	CRLP/14405/2024 IA 1/2024(Stay Petition)	Dr. Anupam Jaiswal Vs The State of Telangana	P GAUTHAM RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR 8126/25
116	CRLP/15177/2024 IA 1/2024(Stay Petition)	Ayesha Hussam, Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE FILED VIDE USR 130907/24
117	CRLP/15224/2024 IA 1/2024(Stay Petition)	Anand Singh, Vs The State of Telangana,	S GOUTHAM	PUBLIC PROSECUTOR CH VIMALANAND (R2)	RANGA REDDY Memo Proof of Service FILED usr 8563/25
118	CRLP/16224/2024 IA 2/2024(Stay Petition) IA 1/2025(Substitute Petition)	Devendla Padma Vs The State of Telangana	K SHANKAR RAO	PUBLIC PROSECUTOR LEGAL AID (R1) RADHIKA PALLA (R2)	HYDERABAD MEMO FILED VIDE USR 5971/25 MEMO PROOF OF SERVICE FILED USR 109914/2025. MEMO PROOF OF SERVICE FILED USR 113960/2025.
119	CRLP/5184/2025 IA 1/2025(Stay Petition) CRLP/14528/2024	Arutla Ganesh alias Arutla Ganesh Goud Vs The State of Telangana	P RANA KAMALASAN	PUBLIC PROSECUTOR	HYDERABAD (HCJ NOTE)
120	CRLP/14528/2024 IA 1/2024(Stay Petition)	ARUTLA GANESH ALIAS ARUTLA GANESH GOUD Vs THE STATE OF TELANGANA	P RANA KAMALASAN	PUBLIC PROSECUTOR	SIDDIPET PROOF OF SERVICE FILED USR 121302/24. PROOF OF SERVICE FILED USR 125724/24.
121	CRLP/5892/2025 CRLP/11214/2024	Mr. Brijesh Maroj Vs The State of Telangana	R A ACHUTHANAND	PUBLIC PROSECUTOR	WARANGAL (HCJ NOTE)
122	CRLP/11214/2024 IA 2/2024(Stay Petition)	SRI MAROJ BALA BRAHMAM Vs THE STATE OF TELANGANA	R A ACHUTHANAND	PUBLIC PROSECUTOR S LAKSHMI KANTH (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2024/107468

123	CRLP/7375/2025 IA 1/2025(Stay Petition) CRLP/2447/2023 CRLP/7376/2025 CRLP/7377/2025 CRLP/8361/2023	Sri.Darshanam Parmeshwar Vs The State of Telangana	C KUMAR	PUBLIC PROSECUTOR S JAGADISH (R2) S JAGADISH (R3)	HYDERABAD (HCJ NOTE)
124	CRLP/2447/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition) IA 1/2025(Extension Petition)	SRI.DARSHANAM PARMESHWAR Vs THE STATE OF TELANGANA	C KUMAR	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE FILED USR 41924/23. PROOF OF SERVICE FILED USR 61265/23.
125	CRLP/8361/2023 IA 1/2023(Stay Petition) IA 1/2025(Extension Petition)	SRI. DARSHANAM PARMESHWAR Vs THE STATE OF TELANGANA	C KUMAR	PUBLIC PROSECUTOR S JAGADISH (R2)	HYDERABAD R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
126	CRLP/7376/2025 IA 1/2025(Stay Petition)	SRI.DARSHANAM PARMESHWAR Vs THE STATE OF TELANGANA	C KUMAR	PUBLIC PROSECUTOR	HYDERABAD
127	CRLP/7377/2025 IA 1/2025(Stay Petition)	SRI. DARSHANAM PARMESHWAR Vs THE STATE OF TELANGANA	C KUMAR	PUBLIC PROSECUTOR S JAGADISH (R2)	HYDERABAD
128	CRLP/5790/2026 IA 1/2026(Leave Petition) IA 2/2026(Direction Petition) CRLP/5946/2023	Syed Allahadad Mehdi Vs Syed Ibrahim Nusrati	SHAIK SAIFULLAH	PUBLIC PROSECUTOR MD ABDUL MATEEN QURESHI (R2)	HYDERABAD (HCJ NOTE)
129	CRLP/5946/2023 IA 1/2023(Stay Petition)	SYED ALLANDAD MEHDI Vs THE STATE OF TELANGANA	SHAIK SAIFULLAH	PUBLIC PROSECUTOR MD ABDUL MATEEN QURESHI (R3)	HYDERABAD
130	CRLP/11149/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition) CRLP/11310/2024	Rathod Premdash Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD (HCJ NOTE)
131	CRLP/11310/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	ASHOK Vs THE STATE OF TELANGANA	KADIRE AJITH REDDY	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD PROOF OF SERVICE FILED USR 98842/24.

FINAL HEARING

132	CRLP/3545/2024 IA 1/2024(Stay Petition) IA 2/2024(Amendment Petition)	Samarla Dinesh Vs State of Telangana	C M R VELU	PUBLIC PROSECUTOR VADEENDRA JOSHI (R2)	HYDERABAD COUNTER AFFIDAVIT FILED USR 76928/24. MEMO FILED USR 20321/2026
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133	CRLP/4068/2024 IA 1/2024(Stay Petition) IA 2/2024(Additional Material Petition) CRLP/4309/2024 CRLP/14021/2024	Mulukutla Vishwanath Vs The State of Telangana	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR S SRIDHAR (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 45364/2024 MEMO PROOF OF SERVICE FILED USR NO 59266/2024 PROOF OF SERVICE FILED USR 96191/24.
134	CRLP/4309/2024 IA 1/2024(Stay Petition) IA 1/2025(Receive Additional Material Papers)	MULUKUTLA GOPINATH Vs THE STATE OF TELANGANA	S SRIDHAR	PUBLIC PROSECUTOR P VAMSHEEDHAR REDDY (R2)	HYDERABAD MEMO FILED USR NO 52069/2024 MEMO FILED USR NO 53168/2024
135	CRLP/14021/2024 IA 1/2024(Stay Petition) IA 1/2025(Vacate Stay Petition)	MULUKUTLA GOPINATH Vs THE STATE OF TELANGANA	S SRIDHAR	PUBLIC PROSECUTOR P RANA KAMALASAN MD FASEEHUDDIN SOHEB (R2)	HYDERABAD COUNTER AFFIDAVIT FILED USR 115677/2025.